GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 417 TO BE ANSWERED ON 19THJULY, 2022

GM RICE

417. SHRI CHANDRA SEKHAR BELLANA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that Genetically Modified (GM) rice was discovered in a consignment exported to EU in 2021;
- (b) if so, the quantum of such rice that was discovered;
- (c) whether the Government has taken any steps to estimate the quantum of GM rice in domestic markets:
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government to ensure that such a situation does not repeat itself and India does not lose its reputation in the agricultural market?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): No, Sir. A border Rejection Notification No 2021.3259 dated 21/06/2021 was received for allegedly Un-Authorized Genetically modified Rice Flour. The matter was examined. There was no GMO variety grown in India and there is no possibility of cross contamination even during inland transit. The consignment was tested by the Inspection Agency having international recognition and issued Non GMO certificate after due testing and verificationbefore shipment.
- (c) &(d): No variety of Genetically Modified (GM) Rice has been approved for commercial cultivation in India.
- (e): Does not arise, as no GMO variety of rice has been approved for commercial cultivation in India so far.
